

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:2434
ANSWERED ON:18.12.2003
VIOLATION IN PUBLICATION OF NEWSPAPERS
BRAHMANAND MANDAL

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether major Hindi dailies like `Hindustan`, `Aaj` and `Dainik Jagran` etc. byviolating the section 5 (2-4) of Registration of Press and Book Act, 1867 are publishing these newspapers from different districts and towns instead of place or place as stipulated according to the provisions of the said Act;
- (b) if so, whether any action is being taken against those newspapers;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI RAVI SHANKAR PRASAD)

(a) to (d): The information is being collected and will be laid on the Table of the House.